

(7) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, for the year 1977-78 along with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the accounts of the Tea Board, for the year 1977-78. [*Placed in Library. See No. LT-2213/81*]

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [*Placed in Library, See No. LT-2214/81*].

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Foreign Trade, New Delhi, for the year 1979-80. [*Placed in Library See No. LT-2215/81*].

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade Development Authority, New Delhi, for the year 1979-80.

[*Placed in Library. See No. LT-2216/81*].

ANNUAL REPORT OF ORIENTAL FIRE AND GENERAL INSURANCE COMPANY LTD.,
NEW DELHI FOR 1979.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table * a copy of the Annual Report (Hindi version) of the Oriental Fire and General Insurance Company Limited, New Delhi, for the year 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library See No. LT-2217/81*].

12.12 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Special Bearer Bonds (Immunities and Exemptions) Bill, 1981, which was passed by the Lok Sabha at its sitting held on the 19th March, 1981, and transmitted to the Rajya Sabha for its recommendation and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill"

*English version of the Report and English and Hindi versions of the Review were laid on the 13th March, 1981.